

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3759
ANSWERED ON:21.08.2003
CONTROL OVER PAY CHANNELS
A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to bring broadcasting sector within the preview of the Telecom Regulatory Authority of India (TRAI) besides the telecom sector in order to tighten its control over pay channels; and

(b) if so, the details thereof alongwith with the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) & (b): There is a felt need for an institutional mechanism for regulation of some aspects of broadcasting. Examination of the working of the some institutions/authorities in selected countries and a wider consultation with stakeholders and examination of various possibilities would be necessary for deciding on the appropriate framework.